

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 31 of 2017

The Pr. Commissioner of Income Tax, Hazaribagh

... .. Appellant

Versus

M/s Keder Nath Khandelwal

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Ms. Amrita Sinha, Advocate

For the Respondent :

Oral Order

04/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)